

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 331 OF 2016

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Talwandi Sabo Power Ltd.

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Amit Kapur for A1
Apoorva Misra for A1

Counsel for the Respondent(s) : Sakesh Kumar for R1
Ranjitha Ramachandran for R2
Poorva Saigal for R2
Anushree Bardhan for R2
Shubham Arya for R2

ORDER

Since similar issues are pending for consideration before Apex Court,
list the matter for hearing on **10.03.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK